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due to financial crisis and exorbitant rise in prices of raw material; and

(b) if so, the steps Government propose to take in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE/ विदेश व्यापार उपमंती (SHRI A. GEORGE): (a) Yes, Sir.

(b) Investigation Committee under Section 15 of the Industries (Development and Regulation) Act, have already been appointed in respect of four mills, while one mill has restarted working. As regards other mills, each case is being considered o'\ merits in consultation with the State Governments concerned, etc.

BARASAT MASS MURDER CASE IN WEST BENGAL

189. SHRI A. P. CHATTERJEE: Will the Minister of HOME AFFAIRS; 118 be pleased to state the progress made by Government so far in the investigation of the incident of mass murder of eight youngmen in Barasat in West Bengal?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS/ गृह मंत्रालय में राज्य मंत्री (SHRI K. C. PANT): According to the information received from the Government of West Bengal, the investigation of the criminal cases arising out of these murders is still in progress.

DEVELOPMENT SCHEMES IN TELENOANA AREA

190. SHRI N. K. KRISHNAN: Will the Minister of HOME AFFAIRS/^ »T5tt be pleased to state:

- (a) whether there is a proposal under Government's consideration to take up special development schemes in the Telen- J gana area and to set up an autonomous body J for implementing the schemes; and
 - (b) if so, the details thereof?

to Ouestions THE MINISTER OF STATE IN THE

MINISTRY OF HOME AFFAIRS मंत्रालय में राज्य मंत्री (SHRI K. C. PANT) : (a) and (b) Special development schemes which will cost Rs. 45 crores by the end of the Fourth Five Year Plan have already been taken up for the accelerated development of Telengana. These schemes are formulated on the recommendations of the Regional Committee and a close watch is kept on their implementation by the Telengana Development Committee and Plan Implementation Committee, and also through periodical review meetings held by the Prime Minister. There is no proposal to set up an autonomous body for this purpose.

MAGISTERIAL ENQUIRY INTO POLICE FIRINGS IN WEST BENGAL

- 191. SHRI A. P. CHATTERJEE: Will the Minister of HOME AFFAIRS, TE Hall be pleased to state:
- (a) whether magisterial enquiry is held into every police firing in West Bengal leading to deaths;
 - (b) if not, the reasons therefor;
- (c) if so, what is the number of such enquiries held so far;
- (d) in how many reports the firing has been justified;
- (e) how many firings still remain to be enquired into;
- (f) whether such an enquiry is held by an executive magistrate or by a judicial magistrate;
- (g) which Magistrate or Magistrates usually enquire into police firings in Calcutta within the meaning of Calcutta Suburban Police Act; and
- (h) whether those Enquiry Reports a re made available to the public?

THE MINISTER OF STATE IN THE MINISTRY OF **HOME** AFFAIRS,

IVritteii Answers

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मंत्रालय में राज्य मंत्री (SHR IK. C. PANT): (a), (b) and (f). Executive inquiries are being held info every case of police firing in West Bengal in accordance with West Bengal Police Regulations.

(c), (d), (e), (g) and (h) Upto date information is being obtained from the State Government and will be laid on the Table of the House.

ANTIQUE THIEVES GANG OPERATING IN INDIA

192. SHRI N. K. KRISHNAN: Will the Minister of HOME AFFAIRS, To the pleased to state:

- (a) whether it is a fact that an international gang of antique thieves are operating in India;
- (b) whether it is also a fact that the man arrested at Delhi station on June 25, 1971 with rare idols, was a person connected with that gang; and
 - (c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS TE

मंत्रालय में राज्य मंत्री (SHRI K. C. PANT):

State Governments of Andhra Pradesh. Assam, Gujarat, Haryana and Nagaland and all Union Territory the Administration (except Dadra & Nagar Haveli and Pondi-cherry) have reported that no such gang of antique thieves is operating in their States/ Union Territory Administrations. However, Government of Himachal Pradesh have intimated that one such case has come to the notice of the police in their State.

The required information is being obtained from the Governments of Bihar, Jammu & Kashmir, Kerala, Madhya Pradesh, Maharashtra, Mysore, Orissa, Punjab, Rajasthan, Tamil Nadu, Uttar Pradesh and West Bengal and the Union Territory Administrations of Dadra & Nagar Haveli and

Pondicherry and will be laid on the Table of the Sabha on receipt.

to Ouestions

(b) and (c) The Delhi Administration have intimated that one Uma Prasad was arrested on 25-6-71 at the Delhi Railway Station and three statues were recovered from his possession. The investigation conducted so far, does not indicate that he is a member of any international gang of thieves of antiques.

देश में अपराध की घटनाओं में बद्धि

193. श्री सुरज प्रसाद: श्री जगदम्बी प्रसाद यादव:

बया गृह मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्या यह सच है कि देण में पिछले तीन अर्थ में भ्रात्महत्या, डकैती, खून भ्रादि संगीन भ्रपराधों की संख्या में अप्रत्याभित विद्व हुई है;
- (ख) यदि हां, तो उसका व्यौरा क्या है और उसके कारण क्या हैं ग्रीर क्या ऐसी घटनाग्रों की बद्धि को रोकने के लिये केन्द्रीय सरकार ने राज्य सरकारों को कोई अनुदेश दिये हैं; और
- (ग) इन अपराधों को रोकने के लिये केन्द्रीय सरकार क्या कार्यवाही करने का विचार रखती है?

INCREASE IN THE INCIDENCE OF CRIMES IN THE COUNTRY

193. SHRI SURAJ PRASAD: SHRI J. P. YADAV:

Will the Minister of HOME AFFAIRS/ गह मंत्री be pleased to state:

- (a) whether it is a fact that there has been an unprecedented increase in the number of cases of suicides, dacoities, murders and serious crimes during the last three years in the country;
- (b) if so, the details thereof and the causes thereof and whether any instructions have been given by Central Government to the State Governments to check this increase in the incidence of such cases; and
 - f | English translation.